

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1299(KB)2019  
IA(COMPANIES.ACT)/81(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	ASHOK KUMAR AGARWAL & ORS. VS AMOLIKA AGRO INDIA PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Abhishek Sikdar, Adv. : For Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. **IA(COMPANIES.ACT)/81(KB)2024**
  - i. This IA has been filed for taking on record supplementary affidavit at page 8-24. This IA is accompanied by an affidavit at page 7.
  - ii. Let this supplementary affidavit be treated as part of the CP/1299(KB)2019.
  - iii. IA is, accordingly, allowed and **disposed of**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**